

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 12440/2024

[Arising out of impugned final judgment and order dated 13-03-2024 in SAD No. 122/2024 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LALIT MOHAN KHOLIYA & ORS.

Respondent(s)

SLP(C) No. 22270/2024 (XI)

Date : 10-02-2025

SLP(C) No. 22270/2024 was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) : Ms. Ruchira Goel, AOR

For Respondent(s) : Mr. Himanshu Shekhar Tripathi, AOR

Mr. Ivan , AOR (Mentioned by)

UPON a mention being made by counsel for respondents
the Court made the following

O R D E R

SLP(C) No. 22270/2024

- 1) The matter may not be deleted from the List of 12th February, 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)